

**FACULTY OF LAW**  
ORGANIZES  
**1<sup>ST</sup> NATIONAL LAW FEST**



**VIDHI EKTA MAHOTSAV, 2024**



MODE: HYBRID

ONLINE EVENTS STARTING FROM- 12TH AUGUST, 2024

OFFLINE EVENTS - 25TH-27TH SEPTEMBER, 2024

VENUE: ORIENTAL UNIVERSITY, INDORE

Free online  
workshop

Cash Prize and Trophies

Worth  
Rs. 1,70,000/-

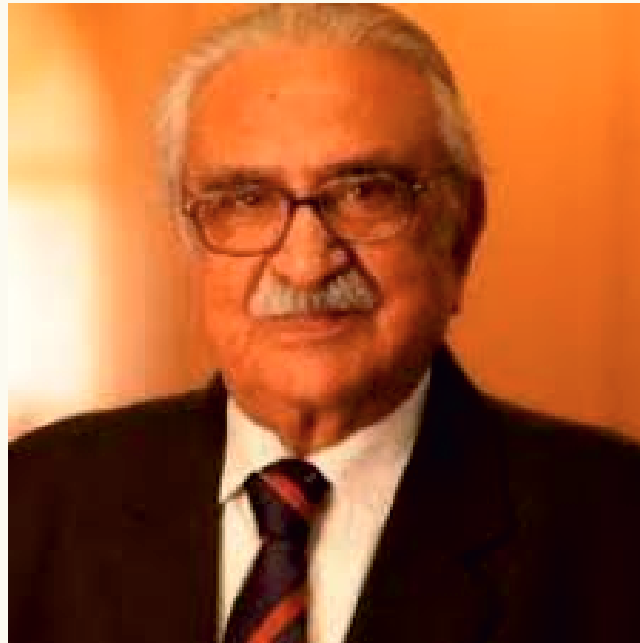
# ABOUT ORIENTAL UNIVERSITY, INDORE



Oriental University is the first self-financed Private University of Indore established in 2011. Oriental Group is one of the top names in education in Central India since 1995. Oriental Group the most sought-after name for quality education in Madhya Pradesh. Oriental University is spread over 77 acres of lush green sprawling campus on Indore-Ujjain highway near the international airport and new proposed railway station.

The philosophy of Oriental University (OU) is to contribute in a broader sphere, thereby offering diverse courses in Agriculture, Management, Law, Pharmacy, Education, Engineering and ITI.

# ABOUT OUR FOUNDER CHANCELLOR



Dr. K.L. Thakral  
[19.10.1929-25.04.2021]

***"Let Oriental University, shine internationally like the renowned universities of the world. It brings great happiness to see Oriental University not just achieve this milestone, but to continue soaring higher and beyond."***

The indomitable spirit of a leader, the enthusiasm, and the dream of a visionary marked the personality of Dr. K.L. Thakral, who brought the Oriental Group to reality. Fondly referred to as 'Babuji' his towering presence and essence can be sensed in the traditional 'Guru Shishya Parampara' inculcated in the Oriental campus. His indomitable spirit reverberates on the campus, even after his passing away. Not deterred by the strains and striving during the pre & post-partition era, he has truly attempted to make the Country proud. His passion for discipline and efficiency, meticulous planning, sense of mission with dynamic personality which ultimately defines the work culture of the Group.

Oriental University stands as a living testimony to a man, who has poured his life, blood, and undaunted efforts into a monument, which has become life with myriad colors and the canvas, to reflect the thoughts of its founder.

FROM THE DESK OF CHANCELLOR



**Shri Praveen Thakral**

As Chancellor of Oriental University, Indore, it is with profound delight that I extend a gracious welcome to 1<sup>st</sup> National Law Fest, 2024.

At Oriental University, we ardently cultivate an environment characterized by innovation, excellence, and inclusivity. Through the platform of 1<sup>st</sup> National Law Fest, 2024, we afford students unparalleled opportunities to immerse themselves within the legal sphere, refine critical competencies, and effect enduring societal change.

I cordially invite you to partake in this jubilant celebration of legal prowess and innovation, as we collectively propel the frontiers of legal education to unprecedented heights.

FROM THE DESK OF PRO-CHANCELLOR



**Shri Gaurav Thakral**

As the Pro Chancellor of Oriental University, Indore, it is my distinct pleasure to extend a warm greeting to 1<sup>st</sup> National Law Fest, 2024.

Our institution is dedicated to fostering a vibrant academic environment where innovation, excellence, and inclusivity are paramount.

Through events like 1<sup>st</sup> National Law Fest, 2024, we endeavor to provide students with unique opportunities to engage with the legal community, cultivate essential skills, and contribute meaningfully to society.

I encourage you to join us in commemorating this celebration of legal excellence.



Prof. (Dr.) Sunil K. Somani

#### FROM THE DESK OF VICE-CHANCELLOR

As the Vice-Chancellor of Oriental University, Indore, it gives me great pleasure to welcome you to 1<sup>st</sup> National Law Fest, 2024. Our vision at Oriental University is to foster a dynamic learning environment where innovation, excellence, and inclusivity thrive. Through events like Law Fest, we aim to provide students with unparalleled opportunities to engage with the legal community, develop critical skills, and make meaningful contributions to society. I invite you to join us in this celebration of legal excellence and innovation, as we continue to chart new horizons in legal education.



Dr. Dhruva Ghai

#### FROM THE DESK OF PRO-VICE-CHANCELLOR

At Oriental University, we are dedicated to fostering an environment where innovation and excellence flourish. 1<sup>st</sup> National Law Fest, 2024 provides a unique opportunity for our students to connect with the legal community, enhance their skills, and contribute to society. These events also provide opportunities to learn about the latest developments and innovative practices in the legal field. I invite you to join us in celebrating this event as we continue to shape the future of legal education.



Dr. Garima Ghai

#### FROM THE DESK OF DEAN ACADEMICS

As the Dean Academics at Oriental University, Indore, I am thrilled to offer a heartfelt welcome to 1<sup>st</sup> National Law Fest, 2024. Through events such as Law Fest, we aim to provide students with exceptional opportunities to connect with the legal community, acquire essential skills, and make a lasting impact on society. Together, let us recognize and honor the individuals and organizations who have made significant contributions to the advancement of legal education and practice.

# ABOUT FACULTY OF LAW, OUI



Oriental Faculty of Law is one of the premier law colleges established in Indore. It offers quality legal education at Undergraduate and Postgraduate levels in the form of BALL.B. {Hons.} (5 Year), LL. B {Hons} (3Year) & LL.M. (1year Course). These courses are recognized and approved by the BCI. Besides this, the college offers Diploma and Certificate courses in the areas of specialization in Cyber Laws, IPR, Environmental Law and Policy, ADR, Medico-Legal System etc. The faculty of law also provides an opportunity for pursuing a Doctorate in Law. The different committees such as Constitutional Cell, Legal Aid Cell, Corporate and Environmental Cell, Internship and Placement Cell etc. organize various national and district level events for the students. The Faculty of Law has received grant by Pro Bono Club {Ministry of Law and Justice under Nyaya Bandhu Scheme}. Also, programmes are designed to expose the students to the different aspects of legal work and procedures in the chambers of Lawyers, Courts, Lok Adalats, Administrative Offices, Legal Aid Centers and Legal Literacy Camps.

# HIGHLIGHTS OF THE EVENTS AND ACHIEVEMENTS



3<sup>rd</sup> Online National Extempore and Article Writing Competition on Mediation and Current Trends In collaboration with Pro Bono Club  
**Guest of Honor:**  
**Mr. Pradeep Rai**  
[Advocate, Supreme Court of India]



1<sup>st</sup> Dr. K. L. Thakral National Moot Court Competition, 2023.  
**Guest of Honor:**  
**Justice Pranay Verma**  
[M.P. High Court]



Janamashtami and Basant Panchami celebrations



Industrial visit in IPCA Laboratories, Pithampur, Dhar [M.P.]



1<sup>st</sup> Inter-college Client Counselling Competition, 2023



District Court Visit

# HIGHLIGHTS OF THE EVENTS AND ACHIEVEMENTS



Faculty of Law, OUI Students Secured Runners Up Position and Best Speaker in the 4<sup>th</sup> Padma Shri Dr. N.N. Jain National Moot Court Competition, 2024.



Supreme Court of India & President House Visit, New Delhi



Student Participation in 2<sup>nd</sup> AIU National Women Student Parliament, 2024.



# EVENTS IN COLLABORATION WITH PRO BONO CLUB



Voting Awareness Rally at Chappan Dukaan, Indore [M.P.]



Legal Literacy Camp



Legal Aid Camp at the outskirts of Indore [M.P.]



Nukkad Natak on Fundamental Rights at Rajwada, Indore [M.P.]



Environmental Laws Awareness Rally at Oriental University, Indore



Nukkad Natak on Women's Rights at Collectorate, Indore [M.P.]



Mrs. Sonia Thakral

#### MESSAGE FROM THE DIRECTOR, FACULTY OF LAW, OUI

At the Faculty of Law, Oriental University, Indore, our vision is to nurture the next generation of legal professionals equipped with knowledge, skills, and ethical values to address complex legal challenges. 1<sup>st</sup> National Law Fest, 2024 embodies our commitment to fostering a culture of academic excellence, innovation, and social responsibility within the legal community. Through this event, we aim to inspire students to become agents of positive change and champions of justice in an ever-evolving legal landscape.



Prof. (Dr.) R.S. Solanki

#### MESSAGE FROM THE DEAN, FACULTY OF LAW, OUI

As the Dean of the Faculty of Law at Oriental University, Indore, I recognize the importance of providing students with platforms to showcase their talents, engage in intellectual discourse, and expand their horizons beyond the classroom. 1<sup>st</sup> National Law Fest, 2024 serves as a testament to our commitment to empowering students to explore their potential, hone their skills, and make meaningful contributions to the legal profession and society at large. I am proud to be a part of an institution that values innovation, diversity, and excellence in legal education.



Dr. Ankita Nirwani

#### MESSAGE FROM HOD, FACULTY OF LAW, OUI

As the Head of the Department of the Faculty of Law at Oriental University, Indore, we are excited to present 1<sup>st</sup> National Law Fest, 2024 – a convergence of legal brilliance and innovation. Through meticulous planning and dedication, we have curated a lineup of events that promise to challenge, inspire, and entertain participants from across the country. We believe that Law Fest provides a unique platform for students to network, learn, and showcase their talents in a competitive yet supportive environment. We look forward to welcoming you to Law Fest 2024 and witnessing the transformative impact of legal education in action.

## MESSAGE FROM THE VIDHI EKTA MAHOTSAV ORGANISERS, 2024



Mrs. Varalika S. Parashar  
Assistant Professor  
Faculty of Law, OUI

As organizing member and faculty coordinator of the 1<sup>st</sup> National Law Fest, 2024, I am thrilled to invite you to participate in this prestigious event hosted by the Faculty of Law, Oriental University, Indore. With meticulous planning and unwavering dedication, our team has worked tirelessly to curate a lineup of engaging and impactful activities that promise to showcase the best of legal talent from across the nation. From online competitions to offline symposiums, we have designed Law Fest to be a platform for not students but also intellectuals and brilliant academicians from all over India to demonstrate their skills but also to learn, network, and grow. I look forward to welcoming you to 1<sup>st</sup> National Law Fest, 2024 and creating unforgettable memories together.



Ms. Arushi Sharma  
Assistant Professor  
Faculty of Law, OUI

As organizing member and faculty co-coordinator of the 1<sup>st</sup> National Law Fest, 2024, I am thrilled to invite you to participate in this prestigious event hosted by the Faculty of Law, Oriental University, Indore, to develop your legal aptitude and enhance your creativity. We are extending our invitation to participants from all over India. Our team has worked tirelessly to ensure this event is both enriching and enjoyable. We encourage participants to give their best in the online events, and we hope you will be shortlisted for the offline events as well. All the best, and we look forward to your enthusiastic participation.

# ABOUT 1<sup>st</sup> NATIONAL LAW FEST VIDHI EKTA MAHOTSAV

Welcome to Vidhi Ekta Mahotsav 2024, where innovation meets tradition in a dynamic celebration of legal excellence!

Embark on a journey of legal discovery and innovation with this inaugural National Law Fest organized by the esteemed Faculty of Law at Oriental University, Indore. This year, we are excited to offer a blend of online and offline events, ensuring an inclusive and engaging experience for all students across India. Our fest promises to be an enriching experience, offering a blend of insightful discussion. We invite you to join us as we embark on this journey of knowledge, collaboration and growth.



Harmony and Resolution Tournament:  
1<sup>st</sup> National Lok Adalat  
Competition

01

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02

Telecom Regulatory Governance Discussion  
Forum: Dialogues and Policy Presentation  
on current Indian Legal Framework

Human Rights Legal Summit  
Advocating for Justice and Equality

03

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04

Uniting Legal Minds through  
Legal Podcast:  
Unlock the World of Law

Extempore Moot  
Court Competition

05

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06

Justice through Legal Lens: National  
Legal Documentary Competition

Kaun Banega Vidhi Vidhwan:  
National Legal Quiz Competition

07

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08

Legal Advocacy Elevation and Crafting Justice:  
PIL Drafting and Pleading Competition

Excellence in Higher Education Awards:  
Innovative Initiatives

09

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10

Legal SharkTank:  
Turning Startup Ideas into Reality

S

# EVENT COORDINATORS

Dr. Deepmala Jaitpuri  
[Associate Professor]



Human Rights Legal Summit  
Advocating for Justice and Equality

Dr. Rakhi Pande  
[Assistant Professor]



Human Rights Legal Summit  
Advocating for Justice and Equality

Mr. Sachin Verma  
[Assistant Professor]



Excellence in Higher Education Awards:  
Innovative Initiatives

Dr. Rajendra Kumar Meena  
[Assistant Professor]



Excellence in Higher Education Awards:  
Innovative Initiatives

Mr. Susheel Kumar Garg  
[Assistant Professor]



Harmony and Resolution Tournament:  
1<sup>st</sup> National Lok Adalat Competition

Dr. Pranay Kumar Aditya  
[Professor]



Harmony and Resolution Tournament:  
1<sup>st</sup> National Lok Adalat Competition

# EVENT COORDINATORS

Ms. Sunanda Upadhyay  
[Assistant Professor]



**Kaun Banega Vidhi Vidwan:  
National Legal Quiz Competition**

Ms. Madhu Pushpkar  
[Assistant Professor]



**Kaun Banega Vidhi Vidwan:  
National Legal Quiz Competition**

Ashutosh Shrivastava  
[Assistant Professor]



**Legal Advocacy Elevation and Crafting Justice:  
PIL Drafting and Pleading Competition**

Ms. Deepshikha Pandey  
[Assistant Professor]



**Legal Advocacy Elevation and Crafting Justice:  
PIL Drafting and Pleading Competition**

Mr. Paritosh Sharma  
[Assistant Professor]



**Telecom Regulatory Governance Discussion  
Forum: Dialogues and Policy Presentation  
on current Indian Legal Framework**

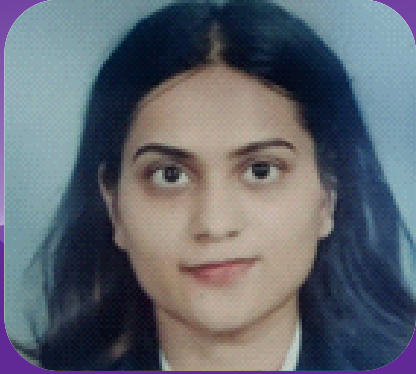
Dr. Jyoti Garg  
[Assistant Professor]



**Telecom Regulatory Governance Discussion  
Forum: Dialogues and Policy Presentation  
on current Indian Legal Framework**

# EVENT COORDINATORS

Ms. Harshita Bindaiya  
[Assistant Professor]



Extempore Moot Court  
Competition

Ms. Niketa Singh Patel  
[Assistant Professor]



Legal SharkTank:  
Turning Startup Ideas into Reality

Ms. Pratima Singh Parihar  
[Assistant Professor]



Justice through Legal Lens:  
National Legal Documentary Competition

Ms. Poorva Vaishnav  
[Teaching Associate]



Justice through Legal Lens:  
National Legal Documentary Competition

Mr. Prajawal Kale  
[Teaching Assistant]



Uniting Legal Minds through Legal Podcast:  
Unlock the World of Law



# STUDENT COORDINATORS

Suhani Sharma



Head Student Coordinator

Dilip Pathak



Head Student Coordinator

Sandeep Mulewa



Senior Student Coordinator

Rishabh Pandey



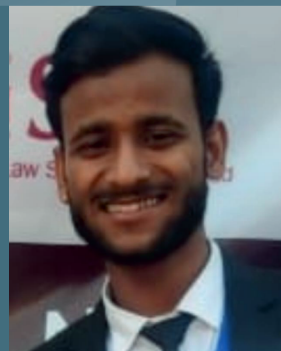
Senior Student Coordinator

Kajal Pandey



Senior Student Coordinator

Sachin Sen



Deputy Student Coordinator

# STUDENT COORDINATOR

Sanskar Singh Parihar



Deputy Head Student Coordinator

Durgesh Nandini Agarwal



Deputy Head Student Coordinator

Mihir Chourey



Deputy Head Student Coordinator

Ayushi Gupta



Deputy Head Student Coordinator

Ranju Singh



Deputy Head Student Coordinator

Kratti Malviya



Deputy Student Coordinator

# EVENT FORMAT

- THE FEST WILL BE CONDUCTED IN HYBRID MODE.
- THE ONLINE MODE STARTS ON 12TH AUGUST TO SHORTLIST TEAMS FOR THE OFFLINE PHASE FROM 25TH TO 27TH SEPTEMBER, 2024.

- ONE TEAM FROM ONE INSTITUTE CAN PARTICIPATE IN MAXIMUM OF TWO EVENTS.
- ONE INSTITUTE CAN HAVE MORE THAN ONE TEAM PARTICIPATING IN DIFFERENT EVENTS OF THE LAW FEST.

THE TOP FOUR SHORTLISTED TEAMS WILL BE NOTIFIED VIA WHATSAPP GROUP FOR THE SEMIFINALS AND FINAL ROUND OF THE OFFLINE PHASE.

ONLY SHORTLISTED TEAMS WILL BE INVITED TO OUR CAMPUS FOR THE SEMIFINALS AND FINALS. THESE TEAMS HAVE TO ATTEND THE COMPULSORY HUMAN RIGHTS SUMMIT ON THE LAST DAY OF FEST AND BEFORE THE VALEDICTORY CEREMONY.

CERTIFICATES OF MERIT WILL BE GIVEN TO ALL THE TEAMS WHOSE PERFORMANCE WILL BE JUDGED IN THE ONLINE PHASE, I.E., FROM THE PRELIMINARY TO THE QUARTER-FINALS.

THE ONLINE ROUND WILL SERVE AS THE SHORTLISTING ROUND, INCLUDING PRELIMINARY ROUNDS, QUARTER-FINALS, ABSTRACT SUBMISSIONS, ONLINE PRESENTATIONS, AND OTHER WRITTEN SUBMISSIONS.

THE FEST INCLUDES COMPETITIONS AND COMPLIMENTARY STUDENT WORKSHOP.

THESE TEAMS WILL NEED TO PAY AN ADDITIONAL ACCOMMODATION FEE OF RS. 4500 FOR THE OFFLINE PHASE.

# DATE OF ONLINE EVENTS

## IMPORTANT DATE OF SUBMISSIONS

Justice through Legal Lens:  
National Legal Documentary  
Competition

**12.08.2024**

Trailer Submission

Telecom Regulatory Governance Discussion  
Forum: Dialogues and Policy Presentation  
on current Indian Legal Framework

**13.08.2024  
&  
16.08.2024**

Abstract Submission  
&  
Presentation for the  
shortlisted abstracts

## IMPORTANT DATES OF PRESENTATION

Legal SharkTank:  
Turning Startup Ideas into Reality

**27.08.2024**

Online Presentation

Uniting Legal Minds through Legal Podcast:  
Unlock the World of Law

**28.08.2024**

Online Presentation

Excellence in Higher Education Awards:  
Innovative Initiatives

**29.08.2024**

Online Presentation

# DATE OF ONLINE EVENTS

## IMPORTANT DATES OF PRELIMINARY ROUNDS

Legal Advocacy Elevation and Crafting Justice  
PIL Drafting and Pleading Competition

**14.08.2024**

Extempore Moot Court Competition

**22.08.2024**

Harmony and Resolution Tournament :  
1st National Lok Adalat Competition

**20.08.2024 -  
21.08.2024**

Kaun Banega Vidhi Vidhwan-  
National Legal Quiz Competition

**23.08.2024**

**LAST DATE OF  
REGISTRATION-**

**05.08.2024**



**RULEBOOK  
SCAN QR**

# AWARDS AND PRIZES



Cash Prize-  
Rs. 51000-/-

The Champion Trophy and cash prize will be awarded to the team that achieves the highest score from the preliminary round to the final by participating in the maximum number of events.

Telecom Regulatory  
Governance Discussion  
Forum:

Dialogues and Policy  
Presentation on current  
Indian Legal Framework

Justice through Legal Lens:

National Legal Documentary  
Competition

Uniting Legal Minds through  
Legal Podcast:

Unlock the World of Law

Legal SharkTank:

Turning Startup Ideas into  
Reality

Harmony and Resolution  
Tournament :

1st National Lok Adalat  
Competition

·FOR PAPER PRESENTATION- Rs.  
1000/-  
·PARTICIPATION FEES- Rs.  
500/-



FOR PAPER PRESENTATION-  
I PRIZE- Rs. 5 100/- + TROPHIES  
II PRIZE- Rs. 3500/- + TROPHIES  
III PRIZE- Rs. 2 100/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE

·PARTICIPATION FEES- Rs. 1200/-  
REGISTRATION LINK:



I PRIZE- Rs. 5 100/- + TROPHIES  
II PRIZE- Rs. 3 100/- + TROPHIES  
III PRIZE- Rs. 2 100/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE

·PARTICIPATION FEES- Rs.  
1000/-  
REGISTRATION LINK:



I PRIZE- Rs. 4 100/- + TROPHIES  
II PRIZE- Rs. 2 100/-+ TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE

·PARTICIPATION FEES- Rs.  
1000/-  
REGISTRATION LINK:



I PRIZE- Rs. 3 100/- + TROPHIES  
II PRIZE- Rs. 2 100/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE

·PARTICIPATION FEES- Rs.  
3500/-  
REGISTRATION LINK:



I PRIZE {WINNERS}: Rs. 2 1000/-+  
TROPHIES  
II PRIZE {RUNNERS UP}: Rs.  
1 1000/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE

**HUMAN RIGHTS LEGAL  
SUMMIT- ADVOCATING  
FOR JUSTICE AND  
EQUALITY**

·PARTICIPATION FEES- Rs.  
250/-  
REGISTRATION LINK:



**BEST PARTICIPANT AWARD  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE**

**EXCELLENCE IN HIGHER  
EDUCATION AWARDS-  
INNOVATIVE INITIATIVES**

·Participation Fees- Rs. 500/-  
REGISTRATION LINK:



**CERTIFICATE OF MERIT AND  
TROPHY**

**KAUN BANEGA VIDHI  
VIDHWAN-**

·Participation Fees- Rs.800/-  
REGISTRATION LINK:



**I PRIZE- Rs. 5 100/- + TROPHIES  
II PRIZE- Rs. 3 100/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE**

**NATIONAL LEGAL QUIZ  
COMPETITION**

**LEGAL ADVOCACY  
ELEVATION AND  
CRAFTING JUSTICE  
PIL DRAFTING AND  
PLEADING  
COMPETITION**

·Participation Fees: Rs. 1000/-  
REGISTRATION LINK:



**I PRIZE- Rs. 2500/- + TROPHIES  
II PRIZE- Rs. 1500/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE**

**EXTEMPORE MOOT  
COURT COMPETITION**

·Participation Fees: Rs.1000/-  
REGISTRATION LINK:



**I PRIZE- Rs. 5 100/- + TROPHIES  
II PRIZE- Rs. 3 100/- + TROPHIES  
\*CERTIFICATES FOR ALL\*  
REBATE ON  
DIPLOMA COURSE**



# IMPORTANT INSTRUCTIONS

1. Accommodation for the offline phase will be provided only to the shortlisted teams traveling from different cities.
2. We invite you to participate in multiple events for a chance to win the prestigious Champion's Trophy and a cash prize of Rs.51,000.
3. All registered teams must compulsorily participate in the respective event.
4. Dates of events can be changed in case of unforeseen circumstances and will be duly informed.
5. Rules can be amended as per the university's discretion.
6. In case of any discrepancies, the authorities' decision will be final.
7. A detailed schedule for the offline event will be shared only with shortlisted teams via WhatsApp/email.
8. In case of any change or further updates, prior notice will be given.
9. Once the amount is given, no refund will be possible.
10. If any team backs out, it is important to give prior notice to the convenors and event coordinators at least one week before the event; otherwise, the team will be blacklisted from future event as well.

# MOUs



Chandrawat  
& Partners



## Approvals & Recognitions

Approved under section 2f of UGC, 1956 Act , Established in May 2011



## Awards and Accolades



# ORIENTAL GROUP OF INSTITUTIONS [OGI]



**ORIENTAL INSTITUTE OF  
SCIENCE & TECHNOLOGY, BHOPAL**



**ORIENTAL COLLEGE OF  
TECHNOLOGY, BHOPAL**



**THE ORIENTAL SCHOOL  
BHOPAL**



**ORIENTAL INSTITUTE OF  
SCIENCE & TECHNOLOGY, JABALPUR**

**For any query**

**Contact- +919810922432/ +917000209516**

**Email: [ouilawfest@orientaluniversity.in](mailto:ouilawfest@orientaluniversity.in)**